## **SUPPLEMENTARY CAUSE LIST**

COURT NO. 26

## HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABLITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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cmpankaj.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
59	W.P.(CRL)-874/2025	ANJALI & ANR. V/s THE STATE NCT OF DELHI & ORS.	RAM NIWAS	
		OTHER DETAILS OF ADVOCATES: RAM NIWAS()(9560026079)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(98	91919168)(RESPONDENT)	

HIGH COURT OF DELHI 17.03.2025.

REGISTRAR (LISTING)